recovery of the outstanding licence fees

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No amount of licence fee is outstanding against the Catering/Vending Contractors of Allahabad Division for the period January, 1979 to September, 1980. However, for the earlier period, arrears of licence fee amounting to Rs. 40,915.20 are due, at present from one contractor.

(b) The arrear amount is being recovered in monthly instalments.

Construction of Roads in Arunachal Pradesh

2763. SHRI RATAN TAMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that Government of Arunachal Pradesh have sent a proposal for the construction of Tamen-Tali Road in lower Subansiri bythe GREF and BRTF (Border Road Task Force);
- (b) if so, what is the total amount involved for the construction pf the said road and what is the date on which the construction is likely to start; and
- (c) the number of roads that are being taken up by Government for construction in Arunachal Pradesh by the GREF/BRTF and what are the names of the roads and their exact locations?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) to (c) Yes, Sir. The proposal has however, been received by the Border Roads Organisation only vary recently on 15-12-1980 and it would take sometime for them to assess the cost involved and decide on other issues

regarding financing, date of commencement etc. At present two roadsare under construction by GREF in. Arunachal Pradesh. It is not in. public interest to disclose other details.

2704. [Transferred to the 18th December, 1980]

Foreign Heads of Missions

2705. SHRI VIRENJ. SHAH :: Will the Minister of EXTERNAL AFFAIRS be pleased to state the names of foreign missions in India where posts of the Heads of Missions are vacant?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): The following is the list of Foreign Diplomatic Missions in India where posts of Heads of Missions are vacant at present:—

- 1. Philippines
- 2. Republic of Korea
- 3. United States of America
- 4. Morocco
- 5. People's Democratic Republic of Yemen.

Illegal Bus service for Pilgrims

2706. SHRI VIREN J. SHAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government's at tention has been drawn to the press report published in the Statesman dated the 6th December, 1980 under the heading Illegal Bus Service for 'Pilgrims';
- (b) whether Government havemade any enquiry about the working of the transport operators who act in collusion with the officials of the Directorate of Transport, Delhi, and toll tax authorities;
- (c) if so, what are the details in* this regard; and